

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/31/2016  
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others  
NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others  
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|----|--------------------------------------|----------------------------|----------------------------|
| ①  | S. NARASIMHAN<br>FOR R 10 & 11       | R 4 & 6                    | S. Narasimhan<br>22/2/2018 |
| ②  | M. ROSHAN ATIQ<br>for HARISHANKARMAI | Petitioner                 | M. Roshan Atiq             |
| 3  | Rohan Rajasekaran                    | Counsel for<br>R1 - R3, R. | R. Rohan                   |
| 4. | Preeti - S. Dasu                     | Counsel for R12            | P. S. Dasu                 |

**ORDER**

Counsel for Petitioner present. Counsel for R1 to R3 and R12 present. Counsel for R4 and R6 present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on 08.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)